

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/732(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	BHAGAT JENA & ORS. VS MIDNAPORE HEEMGHAR PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Petitioners.

Mr. Sujit Banerjee, Adv.]

Mr. Nilay Sengupta, Adv.]

Mr. Kuldip Mallick, Adv.] For the Respondent

Mr. A.K. Upadhyay, Adv.]

Ms. Ishika Neotia, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. The matter cannot be taken up at 2:30 p.m. Since the bench is sitting till 1:30 p.m.
3. List the matter on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**